

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.118**

CA-182/2020

In

IB-1411(ND)/2018

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd

**Vs.**

M/s Indianroots Shopping Ltd

...OPERATIONAL CREDITOR

.....RESPONDENT

**SECTION**

U/s 9 of IBC

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.07.2021.

  
**(Madhu Narula)**  
**Court Officer**